

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 855/(MAH)/2017

CORAM:

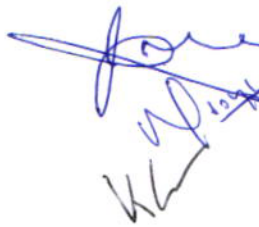
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Anglo Alex d' Souza  
V/s.  
Alcast Foundry Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME             | DESIGNATION                       | SIGNATURE  |
|--------|------------------|-----------------------------------|--|
| 1      | J. on-D'Silva    | Advocate                          |  |
| 2      | Angelo D'Souza   | Permane                           |  |
| 3      | Adv. Kunal Menta | Advocate for<br>the<br>Respondent |  |

**ORDER**  
**TCP 855/I&BC/NCLT/MB/MAH/2017**

Adjourned *Sine Die*. The Bench will give the notice of next date of Hearing.

Sd/-

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 09.01.2018

ug

Sd/-

**M.K. SHRAWAT**

Member (Judicial)

Note:-

Registry to issue "Notice of hearing" intimating  
the next date; to be fixed for  
20<sup>th</sup> Feb 2018.